

12.19 hrs.

Title: Introduction of the Constitution (Ninety-Sixth Amendment) Bill, 2003 (Amendment of Articles 81, 82, 170 and 330)

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF COMMERCE AND INDUSTRY (SHRI ARUN JAITLEY): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI ARUN JAITLEY: I introduce** the Bill.

* Published in the Gazette of India, Extraordinary, Part-II, Section-2, dated 2.5.2003

** Introduced with the Recommendation of the President.